

19

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

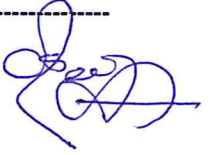
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. PEER MOHAMED
9350970806

- For PETITIONER



2. RAJESH S.
ADVOCATE

8123926974

Respondent



ORDER

Heard Shri.S.Peer Mohammad Learned Counsel for the Petitioner and Sri.Rajesh.S Learned Counsel for the Respondent.

The Petitioner requested time.

Post the case on 25.07.2018


MEMBER(T)


MEMBER(J)